

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2534

ANSWERED ON:12.03.2010

FAKE CURRENCY

Choudhary Shri Harish;Gandhi Shri Feroze Varun;Ganeshamurthi Shri A.;Patil Shri A.T. Nana;Shivanagouda Shri Shivaramagouda;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases of fake currency unearthed during the last six months, State-wise;
- (b) the value of fake currency seized till date from the persons arrested so far; and
- (c) the steps taken/proposed to be taken by the Government to curb these unlawful activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): As per the information furnished by the National Crime Record Bureau (NCRB), the number of cases of fake currency during the last six months (July to December,2009) and the value of fake currency seized from the persons arrested during the above period is given in the Annexure. The information for January & February, 2010 has not yet been compiled.

(c): The steps taken by the Government to curb circulation of Fake Indian Currency Notes(FICN) in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Additional security features have also been incorporated in the bank notes in 2005 to make counterfeiting very difficult. To strengthen the security of bank notes further, incorporation of latest security features is underway. A High Level Committee headed by the Union Home Secretary comprising officials from central agencies and other senior police officials has been constituted to monitor and draw a comprehensive strategy to combat FICN. Similar bodies have also been set up in the States. In addition, Government of India have nominated the Central Bureau of Investigation as the Nodal Agency to monitor investigation of fake currency note cases. The RBI has also strengthened the mechanism for detection of counterfeit notes by the Banks.